



**Case Status**



Court Orders



Cause List



Caveat Search

**Case Details**

Filing Number	WP /7556/2021	Filing Date	27-01-2021
Registration Number	WP /3346/2021	Registration Date	12-02-2021
CNR Number	HCMA01-011001-2021		

**Case Status**

First Hearing Date	
Next Hearing Date	26th March 2021
Stage of Case	FOR ADMISSION
Coram	16373-Honourable Mr Justice ABDUL QUDDHOSE
Bench Type	Single Bench
Judicial Branch	WRITSECTION
State	TAMIL NADU
District	Chennai

Petitioner and Advocate



### Petitioner and Advocate

1) Asif Riaz  
Advocate- Row and Reddy,R.RAJARAMR.RAJARAM, R.RAJARAM

### Respondent and Advocate

1) Government of India  
2) Drugs Controller General of India  
3) Director General ICMR  
4) CEO ASTRA ZENECA UK  
5) The Chairman Ethics Committee

### Acts

Under Act(s)	Under Section(s)
OTHERS	1

### Category Details

Category	General Miscellaneous ( 78 )
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### Sub Matters

Case Number :	WMP/3811/2021
Case Number :	WMP/3824/2021

### Linked Cases

